

(b) Yes, Sir.

(c) The invention could not be evaluated for its utility to defence purposes for want of sufficient information from the applicant which he has failed to supply so far.

Vegetable Oil Export

847. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that though the quantum of vegetable oil exports had doubled in 1962 the export earnings show only a marginal increase; and

(b) if so, the reasons for the same?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The quantum of exports of vegetable oils has shown substantial improvement in the period January-August 1962 as compared to the same period last year, but foreign exchange earnings have not increased in the same proportion because the world prices of vegetable oils have been lower this year than those prevailing in the corresponding period of last year. This is mainly due to soyabean exports from U.S.A. and large vegetable oil exports from Argentine and other countries at lower prices.

Length of Saries

848. **Shri Sezhiyan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any proposal under consideration to put a ceiling on the length of the saris to 5 yards only; and

(b) whether the length of turban cloths, dhoties and other modes of apparel also will be taken up for the 'cut' proposed?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). There are no such proposals.

Industries in Mysore State

849. **Shri S. B. Patil:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of licences issued during 1961-62 for installation of different types of industries in Mysore State; and

(b) the number of industries that have decided to collaborate with foreign firms during the above period?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Particulars of licences issued from time to time published in the "Bulletin of Industrial Licences, Import Licences & Export Licences" and in the "Indian Trade Journal" both of which are Weeklies and in the monthly "Journal of Industry & Trade", copies of which are available in the Library of the House.

(b) The total number of foreign collaboration cases approved was 402 during 1961 and 246 during the period January-September, 1962.

Closure of Plate Mill at Rourkela Steel Works

850. **Shri Indrajit Gupta:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the Plate Mill at Rourkela Steel Works had to close down recently due to breakdown of a generator;

(b) whether an enquiry has been made into the causes of the breakdown and its prolonged nature; and

(c) extent of the loss of output incurred as a result thereof?